

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/1762(CHE)/2023**

**PETITION NUMBER : CP/IBC/48/2023**

**NAME OF THE APPLICANT : Ravindra Beleyur, (RP) of  
(Reliable Cashew Company Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : Sri Shanthanu Malnad & Ors**

**UNDER SECTION : Sec 19(2) of IBC, 2016**

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**ORDER**

Ld. Counsel Mr. T. Ravichandran for the RP. None for the Respondent nos.1,2 and 3. Ld. Counsel Mr. Anish for R4.

Counsel for R4 stated that he is not filing any reply.

In this case relief sought is to direct the Respondents to extend the full cooperation and provide necessary information and documents set out in the letter dated 11.08.2023 (Annexure A-10). As these documents sought are essential for the conclusion of proceedings before this Court, all the Respondents are directed to co-operate and provide information to the RP immediately.

The Applicant is at liberty to approach this court at a later date if the directions are not complied.

**Recording the above, IA(IBC)/1762(CHE)/2023 is disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk